## Allocation of more funds for development of tribal areas

1206. SHRI B.K. HARIPRASAD: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has received proposals from various States including Karnataka regarding allocation of more funds for the development of tribal areas in their respective States;
  - (b) if so, the State/Union Territory-wise details thereof; and
  - (c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) to (c) Receipt of proposals from the State Governments under the Schemes/Programmes administered by the Ministry is a continuous process. The Ministry of Tribal Affairs, through the "Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants" issued in the month of March, 2014 for effective implementation of Schemes administered by the Ministry, has made provision for appraisal and approval of the proposals received from the States by a Project Appraisal Committee (PAC) consisting of Secretary (Tribal Affairs) as Chairman with representatives of erstwhile Planning Commission, Financial Advisor and representatives of the State as members/invitees. Accordingly, the PAC meetings with States, including Karnataka, were held during the 2014-15 to consider and approve their proposals. PAC meeting for the year 2015-16 have also been convened for most States, including Karnataka. Minutes of the meetings containing decisions taken therein were issued and also uploaded on the Ministry's official Website.

## Hostels for tribal boys and girls

- 1207. DR. BHALCHANDRA MUNGEKAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) the total number of hostels, separately for tribal boys and girls, in different States run by the Central Government, State Governments and both jointly;
  - (b) how many boys and girls are staying in these hostels, State-wise; and
  - (c) the total annual expenditure incurred in running those hostels?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) to (c) The Ministry of Tribal Affairs provides funds for construction of Hostels as per the norms of the scheme. The running and maintenance of the Hostel is solely the responsibility of the concerned State Government/UT Administration. The information sought for in this part of the question is given in the Statement (*See* below).

Statement

State-wise No. of hostels sanctioned for boys and girls along with no. of seats created for boys and girls and funds released during the years 2002-03 to 2014-15 under the scheme of "Hostels for ST Girls and Boys"

(₹ in lakh)

S1.	Name of State/UTs	No. of Hostels sanctioned for Boys and Girls			No. of seats created for Boys and Girls			Fund released by the Ministry
No.								
		Boys	Girls	Total (Boys + Girls)	Boys	Girls	Total (Boys + Girls)	
1.	Andhra Pradesh	31	28	59	3907	3344	7251	1147.80
2.	Arunachal Pradesh	6	26	32	355	1226	1581	2758.36
3.	Assam	2	7	09	200	500	700	601.39
4.	Chhattisgarh	22	60	82	915	1638	2553	1799.66
5.	Gujarat	74	69	143	5366	5105	10471	3294.92
6.	Himachal Pradesh	3	9	12	310	666	976	1559.30
7.	Jammu and Kashmir	1	1	02	100	100	200	204.99
8.	Jharkhand	52	29	81	3400	2300	5700	2495.09
9.	Karnataka	29	8	37	1600	450	2050	1441.17
10.	Kerala	11	6	17	740	560	1300	2899.86
11.	Madhya Pradesh	135	148	283	6750	7580	14330	8566.00

12.	Maharashtra	23	3	26	3000	250	3250	2357.06
13.	Manipur	43	16	59	1068	1100	2168	2253.19
14.	Meghalaya	6	6	12	200	200	400	227.10
15.	Mizoram	0	10	10	0	640	640	2681.77
16.	Nagaland	6	10	16	600	1000	1600	1788.555
17.	Odisha	20	349	369	800	33040	33840	4080.06
18.	Rajasthan (Tribal Area Development Deptt.)	0	79	79	0	3950	3950	8270.74
	Rajasthan (Social Justice and Empowerment Deptt.)	33	38	71	950	1650	2600	2934.86
19.	Sikkim	0	3	3	0	425	425	920.58
20.	Tamil Nadu	4	4	08	200	200	400	312.73
21.	Tripura	19	34	53	1200	2450	3650	8464.92274
22.	Uttarakhand	0	2	02	0	200	200	137.48
23.	West Bengal	6	2	08	400	160	560	249.42
24.	Uttar Pradesh	2	1	3	100	50	150	20.00
25.	Dadra and Nagar Haveli	1	4	05	120	480	600	600.00
	Total	529	952	1481	32281	69264	101545	59428.625

Written Answers to

[6 May, 2015]

Unstarred Questions 327